

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 195/2024/EZ

In The Matter of:

PRAMEYA FOUNDATION

...APPLICANT(S)

VERSUS

STATE OF WEST BENGAL & ORS.

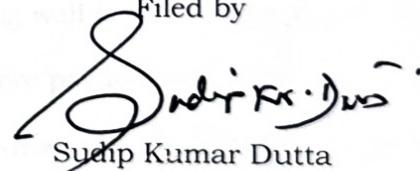
..... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE DIRECTOR GENERAL & INSPECTOR  
GENERAL OF POLICE, WEST BENGAL POLICE.

INDEX

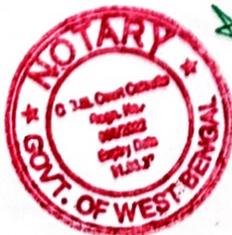
Serial No	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit		01 to 05
2.	Copy of letter vide Org. No. 20/Law Cell dated 29.01.2025 and vide Org. No. 150/Law Cell dated 17.07.2025	R/1	06 to 17
3.	Copy of messages vide Org. No. 225/25/LC/M.R.-244 dated 07.02.2025 and Memo No. 122/KPD/Law dated 23.07.2025.	R/2	18 to 22

Filed by



Sudip Kumar Dutta  
Advocate

For The State of West Bengal  
Email: [adv.sk Dutta@gmail.com](mailto:adv.sk Dutta@gmail.com)  
(M): 9874782072.



28 JUL 2023

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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 195/2024/EZ

In The Matter of:

PRAMEYA FOUNDATION

..... APPLICANT(S)

VERSUS

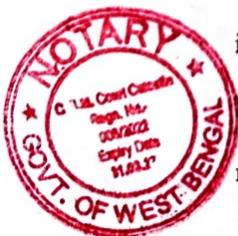
STATE OF WEST BENGAL & ORS.

..... RESPONDENT(S)

AFFIDAVIT ON BEHALF OF THE DIRECTOR GENERAL & INSPECTOR  
GENERAL OF POLICE, WEST BENGAL POLICE PURSUANT TO THE  
ORDER DATED 14.05.2025 PASSED BY THE HON'BLE NATIONAL  
GREEN TRIBUNAL, EASTERN ZONE BENCH, KOLKATA

I, Shri Rajeev Kumar, Son of Late Dr. Anand Kumar, aged about 59  
years, by faith-Hindu, by occupation- service and presently posted as the  
Director General and Inspector General of Police, West Bengal and  
having office at Bhawani Bhawan, West Bengal Police Head Quarters,  
Kolkata: 700027, do hereby solemnly affirm and declare as follows:

1. That, I am affirming this affidavit being well acquainted with the facts  
and circumstances of the case and more particularly, pursuant to the  
order passed by this Hon'ble Tribunal on 14.05.2025 whereby,  
directed interalia that "The Director General of Police shall address  
himself to the photographs which have been filed with the Original  
Application as 'Annexure-A/1' (colly) from page nos. 355 to 362 by  
way of evidence which shows bundles of thermocol in shops and in  
waste bins in the form of plates and cutlery and also dumped in the  
river which only implies that sale of thermocol is going on with  
impunity in the State of West Bengal in complete disregard of the  
Notification of the Government of West Bengal dated 01.07.2022  
regarding ban on plastics and styrofoams"



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2. It is apparent from the above observation of Hon'ble Tribunal that it has shown great concern against the use of the items like polystyrene and expanded polystyrene (thermocool) commodities. The deponent has indicated in his earlier affidavit dated 13.05.2025 with regard to the steps taken in this regard. In order to avoid the proximity, I repeat and reiterate the statements made in the paragraphs 4a, 4b, 4c, 4d, 4e, 4f and 4g of the earlier affidavit. This affidavit is being filed in order to further clarify and indicate the steps taken by the deponent in accordance to the order dated 14.05.2025. The Deponent, would like to bring on record some directions and or positive action taken which it would show justice must not only be done, but also be seems done in order to compliance of the earlier order.

A. The deponent would respectfully refer to the additional affidavit dated 28.01.2025 submitted by the applicant, wherein images (Annexure A/1) of thermocol cutlery used for serving food and its subsequent disposal in front of Belur Math Mandir at Howrah, as well as images (Annexures A/2 and A/3) of decorative thermocol items used during festivals such as Durga Puja, Ganesh Puja, and Kali Puja, and discarded thermocol waste spread alongside the road at the Ganga Ghats in Sovabazar, Kolkata - 700005, have been clearly shown.

B. With reference to the above-mentioned incident, two messages, vide Org. No. 20/Law Cell dated 29.01.2025 and Org. No. 150/Law Cell dated 17.07.2025, have been issued to the Commissioner of Police, Howrah Police Commissionerate, and the Commissioner of Police, Kolkata Police, respectively, requesting for an action taken report with regard to the images shown in the additional affidavit submitted by the applicant.

Photocopies of the both Org. are annexed herewith and marked collectively as "Annexure - R1".



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C. Accordingly, action taken reports have been received from the Commissioner of Police, Howrah Police Commissionerate, vide Org. No. 225/25/LC/M.R.-244 dated 07.02.2025, and from the Commissioner of Police, Kolkata, vide his office Memo No. 122/KPD/Law dated 23.07.2025, respectively.

As per the report from the Commissioner of Police, Howrah, a joint inspection was conducted near Belur Math by Bally Municipality and Howrah Police. During such inspection it was found that street vendors were not using thermocol products. Instead, they were using eco-friendly alternatives in compliance with the Plastic Waste Management Rules, 2016. Awareness campaigns are being conducted on regular basis and vendors are being encouraged in their transition to sustainable alternatives.

From the report of Commissioner of Police, Kolkata it appears that physical inspections found no use or stocking of banned polystyrene (thermocol) items. No thermocol or plastic waste was found floating over the river Ganga during immersions. The Kolkata Municipal Corporation (KMC) is regularly undertaking campaign of public awareness with different Puja Committees and market bodies/shop owners/advertisement agencies. Strict and seamless surveillance is being maintained to ensure compliance with the Plastic Waste Management Rules, 2016.

Photocopies of the reports from the Commissioners of Police of Howrah Police Commissionerate and Kolkata Police are annexed and marked collectively as "Annexure - R2."

3. That the statement made in paragraphs 1 to 2 are true to my knowledge and those made in the foregoing affidavit are my respectful submissions before this Hon'ble Court.



*[Signature]*  
Deponent

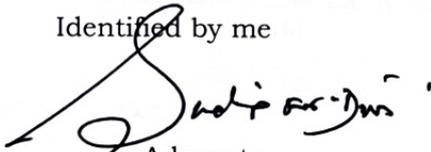


### VERIFICATION

I, Sri Rajeev Kumar S/o Late Dr. Anand Kumar, aged about 59 years, by faith-Hindu, by occupation-service and presently posted as the Director General and Inspector General of Police, West Bengal and having office at Bhawani Bhawan, West Bengal Police Head Quarters, Kolkata- 700027, do hereby solemnly declare and say as follows: -

1. That, I am the Director General and Inspector General of Police, West Bengal and I am acquainted with the facts and circumstances as on record.
2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and as per records.
3. That, the statements made in paragraphs 2 of this affidavit are my information derived from the records available in the office which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.

Identified by me

  
Advocate  
State of West Bengal



Deponent

SOLEMNLV AFFIRMED  
&  
Declared Before me  
on Identification Adv.

  
NOTARY  
N. DASGUPTA, Reg. No. 006/2022  
CJMS' Court, Govt. of W.B.

  
N. DASGUPTA  
Notary  
Regn. No. 006/2022  
3, Bankshal Street  
Calcutta-700001

28 JUL 2023



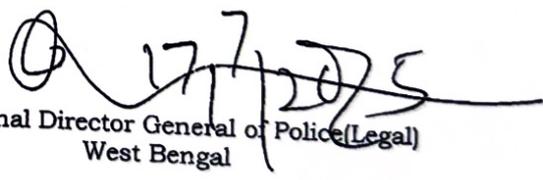
Message

(344)

**To:** Commissioner of Police, Kolkata Police (.)**From:** Police West Bengal (.)Org No. 150 /Law Cell  
Adm/CR/LC-1279/24Date 17/07/2025 (.)**Ref.:** Impugned order dated 14/05/2025, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in c/w Original Application No. 195/2024/EZ. (.)

1. Enclosed please find here with the Impugned order dated 14/05/2025, passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata which speaks for itself (.)
2. The applicant's additional affidavit refers to large-scale violations in Kumartuli, North Kolkata, involving illegal use and sale of polystyrene products and dumping of bulk thermocol waste along the Ganga ghats in Sovabazar, observed on 21.10.2024, in breach of Rule 4 of the Plastic Waste Management Rules, 2016. Annexure A/2 contains images of decorative thermocol items used during festivals like Durga Puja, Ganesh Puja, and Kali Puja, while Annexure A/3 shows thermocol waste improperly discarded along roadsides and the Ganga ghats in Sovabazar, Kolkata 700005. (.)
3. You are requested to maintain strict vigilance to ensure compliance with Rule 4 of the Plastic Waste Management Rules, 2016, as amended.
4. An Action Taken Report may be sent to this office via email (lawcellwbpd@gmail.com) by 21.07.2025, positively, for its onward submission before the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata (.)

Encl: As stated above (.)



Additional Director General of Police (Legal)  
West Bengal

Issued for Special Sec.  
V. U. P. O.

Sign.....

Date.....



OC

\*

**Message**

To : CP, Howrah PC

From : Police West Bengal (.)

Org. No. 20 / Law Cell  
Adm/CR/LC-1279/24

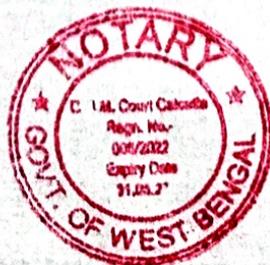
Dated 29/01/2025 (.)

Ref.: Org. No. 321/Law Cell dated 21/10/2024 & Org. No. 383/Law Cell  
dated 30.12.2024. (.)Sub: Regarding implementation and execution of the provision of Plastic  
Waste Management Rule 2016 and order dated 01.10.2024 and 25.11.2024  
passed by Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata  
in c/w Original Application No. 195/2024/EZ. (.)

1. Enclosed please find the additional affidavit filed by the applicant before the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, along with Annexures which include images taken at Belur Math under the Howrah Police Commissionerate on 19.10.2024. These images depict the illegal use of thermocol for cutlery for serving food and other purposes. (.)
2. In the context to our above mentioned earlier communications, you are further requested to maintain strict vigilance and conduct raids to prevent the manufacture, import, stocking, distribution, sale, and use of polystyrene (thermocol) products in the affected area under your jurisdiction. (.)
3. An action taken report should reach this office through email: **lawcellwbpd@gmail.com** by **07/02/2025** positively.

Encl: As stated above (.)

*[Signature]*  
Additional Director General of Police (Legal)  
West Bengal



*[Signature]*  
19362  
29/01/25



Reply of Org No. 20/Law Cell/Adm/CR/LC-1279/24 dt. 29.01.2025

1 message

LEGAL CELL HOWRAH <legalcellhwh@gmail.com>  
To: lawcellwbpd@gmail.com

Fri, Feb 7, 2025 at 6.41 PM

Please see the attachments.

10 attachments



WhatsApp Image 2025-02-04 at 8.18.18 PM (4).jpeg  
264K



WhatsApp Image 2025-02-04 at 8.18.18 PM (3).jpeg  
181K



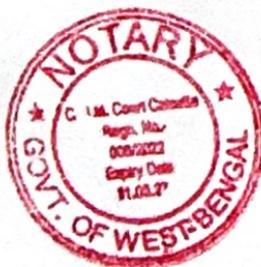
WhatsApp Image 2025-02-04 at 8.18.18 PM (1).jpeg  
179K



WhatsApp Image 2025-02-04 at 8.18.18 PM (5).jpeg  
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WhatsApp Image 2025-02-04 at 8.18.18 PM (2).jpeg  
257K



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WhatsApp Image 2025-02-04 at 8.18.18 PM (6).jpeg  
272K



WhatsApp Image 2025-02-04 at 8.18.18 PM.jpeg  
174K



WhatsApp Image 2025-02-04 at 8.18.18 PM (7).jpeg  
204K

 Reply of Org No. 20-Law Cell dt. 29.01.2025.docx  
15K

 WhatsApp Video 2025-02-04 at 8.18.18 PM (1).mp4  
4217K



of Ministry of Tourism, Govt. of India  
by Ramakrishna Mission, Belur Math

IX

নিরামিষ ও মুছাদ্দ  
ঘরোয়া রান্না  
মঞ্জী - ডাউ



SECRETARY  
GOVT. OF WEST-BENGAL  
11.03.21



NOTARY  
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PRASAD , Scheme of Ministry of Tourism , Govt. of India

Constructed by Ramakrishna Mission , Belur Math

Implemented by Tourism Department , Govt. of West Bengal

Constructed by Ramakrishna

NOTARY  
G. 22A, Conch Garden  
C.P. No. 100/102  
100/101, 100/103  
MUMBAI  
GOVT. OF WEST BENGAL



...y of Tourism, Govt. of India  
...krishna Mission, Belur Math

Implemented by Tourism Department, Govt. of West Bengal  
Constructed by Ramakrishna Mission, Belur Math

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EWALITY WALL'S  
EWALITY WALL'S

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Amul Lassi  
MAHARAJA COLD DRINK  
Lassi

NOTARY  
G. Lakshmi Choudhary  
Regn. No. 00020023  
Copy Date 11.03.17  
GOVT. OF WEST BENGAL



PRASAD , Scheme of Ministry of Tourism , Govt. of India

Constructed by Ramakrishna Mission , Belur Math

Implemented by Tourism Department

Constructed by Ramakrishna



NOTA  
G. 2A, Court Chandra  
Regd. No.  
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Bally Bazar  
21.02.17  
GOVT. OF WEST BENGAL

Govt. of India

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GOVT. OF WEST BENGAL



NOTARY  
 C. Lal. Chand Choudhary  
 Reg. No. 0000000  
 Enqy Date 11.01.17  
 GOVT. OF WEST BENGAL

NOTARY  
 C. Lal. Chand Choudhary  
 Reg. No. 0000000  
 Enqy Date 11.01.17  
 GOVT. OF WEST BENGAL

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MESSAGE

To: - Police West Bengal.

From: - Commissioner of Police, Howrah.

Org. No. 225 /25/Legal Cell/ M.R.-244

Dated. 07.02.2025

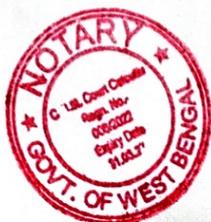
Ref: - Org No. 20/Law Cell/Adm/CR/LC-1279/24 dt. 29.01.2025.

In reference to the above noted, this is to apprise you that for implementation and execution of the provisions of Plastic Waste Management Rule, 2016 as communicated vide Org. No. 20/Law Cell/Adm/CR/LC – 1279/24 dated 29.01.2025, all concerned message was circulated vide Org. No. 176/25/Legal Cell/ M.R. – 244 dated 31.01.2025 and necessary action has been taken.

On 28.01.2025, the applicant Sri Sabyasachi Choudhury has filed an additional affidavit before the Honourable NGT/EZ, Kolkata in O.A. No. 195/2024/EZ, Kolkata in the matter of Prameya Foundation –Vs-. The State of West Bengal and Others, saying that during a field survey on 19.10.2024, he found numerous roadside food vendors around Belur Math, Howrah, using thermocol plates and bowls to serve food. He further alleged in the affidavit that these thermocol items were being discarded indiscriminately in a dustbin in front of the Belur Math temple which is near the Ghat of the River Ganga, which is in clear violation of the Plastic Waste Management Rules, 2016.

In this matter in compliance with the order dated 01.10.2024 passed by Hon'ble NGT/EZ, Kolkata as communicated vide Org. No. 321/Law Cell/ADM/CR/LC – 1274/24 dated 21.10.2024, all concerned message was circulated vide Org. No. 1671/24/Legal Cell/ M.R. – 244 dated 22.10.2024 and necessary action was taken and report was submitted.

Further, in compliance with the order dated 25.11.2024 passed by Hon'ble NGT/EZ, Kolkata in O.A. No. 195/2024/EZ and Org. No. 383/Law Cell/ADM/CR/LC – 1279/24 dated 30.12.2024, all concerned message was circulated vide Org. No. 2149/24/Legal Cell/ M.R. – 244 dated 31.12.2024 and necessary action was taken and report was submitted.



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The applicant annexed some photographs of the vendors at Belur Math taken on 19.10.2024 where as in this matter necessary action was already taken in compliance with the order dated 25.11.2024 passed by Hon'ble NGT/EZ, Kolkata in O.A. No. 195/2024/EZ.

Further, the following actions have been taken for compliance of the order of Hon'ble NGT/EZ, Kolkata.

1. A joint inspection was carried out by the representatives of the Bally Municipality and police personnel of Howrah Police Commissionerate. The purpose of this inspection was to identify any street vendors using thermocol plates, bowls, etc., for serving food, in contravention of the aforementioned rules. Photographs are attached herewith.
2. After thorough investigation and close monitoring of the vendors in the vicinity of Belur Math, it was found that none of the street vendors were using thermocol products for serving food to their customers. The vendors were observed using alternative products, including biodegradable and reusable items, which are compliant with the Plastic Waste Management Rules, 2016. No violations was noted during the inspection.
3. Further vigilance is being maintained to ensure continuous compliance with the plastic waste management regulations.
4. Police personnel have conducted awareness campaigns for street vendors about the environmental impact of thermocol and plastic products, and the availability of eco-friendly alternatives.
5. Regular liaison with the vendors is being maintained in an effort to guide and help vendors transition to eco-friendly products by providing them with information on subsidized rates for biodegradable alternatives.
6. Local social media platforms and Community Pages are being used to raise awareness about the illegal use of thermocol and the environmental impact.

Continuous surveillance through regular inspections and checks by the local municipal authorities and police authorities is being maintained to enforce the regulations strictly.

For information.

Sd/-  
Commissioner of Police  
Howrah



**M** Gmail

WBPD LAW CELL &lt;lawcellwbpd@gmail.com&gt;

**OA No. 195/2024/EZ; Prameya Foundation Vs. State of West Bengal & Ors.**

1 message

**SHRI TASHI TSHERING LAMA** <law-kpd@kolkatapolice.gov.in>  
To: lawcellwbpd <lawcellwbpd@gmail.com>

Wed, Jul 23, 2025 at  
5:42 PM

Sir,  
Kindly see the attachment.

 **Kolkata Police NGT report OA 195 of 2024 EZ Prameya Foundation vide order 14-05-2025.pdf**  
607K



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Government of West Bengal  
Office of the Commissioner of Police, Kolkata,  
Kolkata Police Directorate, Law Section,  
306, B.B. Ganguly Street,  
Kolkata - 700 012.

Memo No: 122...../KPD/Law

Date: 23..../07/2025.

To  
The Additional Director General of Police (Legal),  
West Bengal Police Directorate,  
Bhabani Bhaban, Alipore,  
Kolkata - 700027.

**Sub.:** Original Application No. 195/2024/EZ

Prameya Foundation  
Vs.  
State of West Bengal & Ors.

**Ref.:** Org. No. 150 / Law Cell dated 17-07-2025.  
ADM/CR/LC-1279/24

The order dated 14-05-2025 passed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata along with the photographs which have been filed with the Original Application as 'Annexure-A/1' (colly) from page nos. 355 to 362 was forwarded to all the Divisional Deputy Commissioners of Police within the jurisdiction of Kolkata Police for causing necessary enquiry and to submit a report accordingly.

Reports were received and on the basis of which the following are being stated:

Report on photographs from page nos. 355 to 362 within the jurisdiction of Kolkata Police is as follows:

- 1) Pg 357 & 358: During recent inspection no such use of banned Polystyrene (thermocool) could be found in use or stacked.
- 2) Pg 359 to 362: Thermocol items and plastic products are not seen floating on river Ganga during immersion at the different ghats. The work of disposal is done by KMC. Regular miking and beat meeting are being held on road and several lanes to aware public in association with the Puja Committee and also to spread awareness regarding the Plastic Waste Management rules, 2016.

Strict vigil is being maintained over the sale, stocking and usage of contraband plastics, thermocol in shops and vendors.

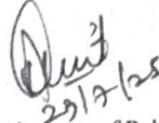
In compliance with the Government Notification, the market body/puja committee/shop owners/advertisement agencies/common people within the jurisdiction of Kolkata Police were



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communicated the order of ban on the polystyrene and expanded polystyrene (thermocol) commodities and they were directed to adhere by the directive of the said Notification. Additionally, public awareness programme is regularly being conducted within the jurisdiction of Kolkata Police. They were also instructed to dispose the waste/garbage after the puja festival in vats installed by KMC.

The Officers and men of all the Police Stations within the jurisdiction of Kolkata Police are keeping close surveillance to prevent the use of polystyrene and expanded polystyrene (thermocol) commodities.

  
29/7/25  
for Commissioner of Police,  
Kolkata.



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TRIBUNAL, EASTERN ZONE BENCH,  
KOLKATA

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AFFIDAVIT ON BEHALF OF THE DIRECTOR  
GENERAL & INSPECTOR GENERAL OF  
POLICE, WEST BENGAL

Sudip Kumar Dutta

Advocate

For The State of West Bengal

Email: [adv.sk Dutta@gmail.com](mailto:adv.sk Dutta@gmail.com)

(M): 9874782072.

